

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 218**  
**(IB)-1041(ND)2020**

**IN THE MATTER OF:**

**Inabensa Bharat Pvt. Ltd.**

**Under Section: 10 of IBC, 2016**

**Order delivered on 17.02.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv. Aniket Prasoan, Adv. Shweta Vashist, and Adv. Priya Dhankhar for the Petitioner

**ORDER**

Issue notice upon all the Creditors by all modes including email ID of the Creditors. Affidavit of service must be filed within 3 weeks from today.

List the matter on 24<sup>th</sup> March, 2021.

-Sd-

**(L. N. GUPTA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**